

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.194/241/HDB/2020
NAME OF THE COMPANY	Anu Pharma Pvt & 11 Others
NAME OF THE PETITIONER(S)	Mr.Narayana Rao Prathivada
NAME OF THE RESPONDENT(S)	Anu Pharma Pvt & 11 Others
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. V. Venkata Rami Reddy for the Petitioner.

Ld. Counsel Mr. Shaik Mastan Vali for the Respondents No.1 to 5 & 8.

Ld. Counsel Mr. Ch. Veeranjneyulu for the Respondent No.6.

Ld. Counsel for the Petitioner prayed for an adjournment on the ground that he wants to implead the newly inducted Directors as parties. **Matter is adjourned to 10.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)